

(d) The Government are convinced that there is no need for any further enquiry because the report of the Shah Nawaz Khan Committee is conclusive.

#### Second Bandung Conference

\*1336. Shri Marandi: Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that there is a move to call the Second Bandung Conference on the 10th October, 1967 in Algeria;

(b) if so, the reaction of Government thereto,

(c) whether India will attend the Conference;

(d) what will be the subjects for discussion; and

(e) whether India will raise the question of Israel's attack on U.A.R.?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) No, Sir, however, a meeting of the 'seventy-seven' developing countries is scheduled to be held in Algiers from 10th October, 1967

(b) India has actively supported the meeting of the 'seventy-seven' developing countries

(c) Yes, Sir

(d) The principal objectives of the meeting are to harmonise the position of the developing countries with regard to the main issues to be considered at the Second U.N. Conference on Trade & Development to be held in New Delhi, to outline the basic strategies required at that Conference, to reaffirm the unity of the 'seventy-seven' and to restate the firm support of the developing countries for the fundamental objectives set out in their Joint Declaration contained in the Final Act of the First U. N. Conference on Trade & Development held in 1964.

(e) No Sir; the meeting will consider mainly economic matters as stated above.

#### Talks with Underground Nagas

\*1337. Shri Bal Raj Madhok:  
Shri Jagannath Rao Joshi:  
Shri R. S. Vidyarthi:  
Shri K. M. Madhakar:  
Shri Ramavtar Shastri:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the Chief Minister of Nagaland has urged upon the Central Government not to continue talks with the underground hostile Nagas indefinitely;

(b) whether it is also a fact that he is opposed to making Mr Phizo a party to the talks with the underground Naga hostiles; and

(c) if so, Government's reaction to his suggestion?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) Chief Minister of Nagaland met Minister of External Affairs during his last visit to Delhi between 5th and 10th July, 1967. It will not be in the public interest to disclose the contents of the discussions, which are essentially of a confidential nature

(b) and (c) The matter was raised during the course of Supplementaries to the Calling Attention Notice on 10th July, 1967. The House was assured that the "Government will not go contrary to the advice of the State Government of Nagaland"

#### U.N. Talks on Suez Canal

\*1338. Shri Kameshwar Singh: Will the Minister of External Affairs be pleased to state:

(a) whether Government's attention has been drawn towards the failure of the U.N. talks on Suez Canal; and

(b) if so, the future course of action to be taken by Government in this regard? —

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) The United Nations has not specifically dealt with the issue of the Suez Canal. The U.N. Security Council and subsequently the Emergency Session of the General Assembly have been concerned in achieving a solution of the West Asian crisis. Efforts of the World body in this direction have not yet achieved satisfactory results.

(b) Ever since the commencement of the hostilities the Government of India have been working vigorously in the United Nations and elsewhere to achieve a withdrawal as an essential step towards a satisfactory resolution of the problem facing the countries in the Middle East which would lead, among other things, to the opening of the Suez Canal.

**Personnel of Indian Embassy in Peking**

\*1339. Shri Bedabrata Barua

Shri N. K. Sanghi;  
Shri Y. A. Prasad  
Shri D. N. Deb;  
Shri D. Amat;  
Shri R. R. Singh Deo;  
Shri Shiva Chandra Jha;  
Shri Madhu Limaye;  
Shri D. N. Patodia;  
Shri K. P. Singh Deo;  
Shri F. K. Deo;  
Shri A. Dipa;  
Shri M. C. Majhi;

Will the Minister of External Affairs be pleased to state,

(a) whether Government have finalised the programme of bringing back the officials of the Indian Embassy at Peking and their families to India, and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) and (b). It has been decided to bring back by small batches some of the Indian employees

of the Embassy at Peking with their families, accordingly two members of the family of one officer have returned to India on 6th July and 14 more will be returning before the end of this month.

**Freedom Fighters of Goa**

\*1340. Shri Jagannath Rao Jenbi:

Will the Minister of External Affairs be pleased to refer to the reply given to Starred Question No 29 on the 22nd May 1967 regarding the release of Freedom fighters of Goa and state

(a) the further developments and the action taken in the matter, if any,

(b) whether it is a fact that a visa was refused by Portugal to the mother of Shri Mohan Ranade; and

(c) if so, the action which Government propose to take to make the same available through friendly countries?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) to (c) There has not been any fresh development as regards the release of these freedom fighters and efforts to secure their release through the good offices of friendly countries are being continued without any success so far. The Government of Portugal had earlier refused permission for Shri Ranade's mother to visit him in Portugal. The Mexican Government, who are looking after our interests in Portugal, have informed us that the Portuguese Government will now permit the visit.

**Discrimination Against Emergency Commissioned Officers**

\*1341. Shri Madhu Limaye:  
Dr. Ram Manohar Lohia  
Shri S. M. Banerjee;  
Shri Ram Sewak Yadav;  
Shri George Fernandes:

Will the Minister of Defence be pleased to state

(a) whether Government's attention has been drawn to the large-scale discrimination that exists in

the Army against the Emergency Commissioned Officers and in favour of the regular ones in the matter of selecting officers for special and other courses and in the appointment to coveted posts within different units, and

(b) if so, the reasons for this discrimination?

The Minister of State in the Ministry of Defence (Shri B. K. Bhagat). (a) and (b) No such discrimination exists against Emergency Commissioned Officers

Except for a few courses involving substantial expenditure of money or time, where the selection has to be ~~corrected~~ with long term career-planning ECOs are selected on par with regular officers for all courses. In fact the position obtains to their advantage, ECOs have today at the most four years service to their credit and under normal conditions even regular officers are required to serve in their Regiments/units for a period of five years before they can be considered for staff or ERE appointments. However, since August 1966, to provide more opportunities to ECOs, the minimum period of regimental service has been reduced from 5 years to 2 years and ECOs posted on staff and ERE appointments

**Criteria for appointments of Ambassadors**

\*1342. Shri N. S. Sharma:  
Shri Shri Gopal Saboo:  
Shri Atal Bihari Vajpayee  
Shri Brij Bhushan Lal:  
Shri Sharda Nand:  
Shri Kanwar Lal Gupta:  
Shri R. S. Vidhyarthi:  
Shri Mohan Prasad:  
Shri Maharaaj Singh Bharati:  
Shri Mabi Ray.

Will the Minister of External Affairs be pleased to state

(a) whether Government have considered the criteria for the appointments of ambassadors in foreign countries and

(b) if so, the details of the decisions taken in the matter?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) and (b) Appointments as Heads of Missions abroad are made by Government on grounds of experience and suitability. In diplomacy, as in any other profession professional men, if suitable and available are mainly chosen for such assignments, though Government are free to choose distinguished public figures from other walks of life for specific diplomatic assignments, as has been the practice since independence.

राज्य सरकारों की गतिविधियों के बारे में  
झाकाशवाणी से प्रसारण

\* 1343 श्री हुकूम खन्व कल्लवाय  
श्री राम सिंह बखरवाल  
श्री रा० रा० सिंह बेच  
श्री बोरेन्द्र नाथ  
श्री डे० प्रभात

क्या सूचना तथा प्रसारण मंत्री यह  
बताने की कृपा करेंगे कि

(क) क्या यह सच है कि झाकाशवाणी के प्रसारणों में गैर-कांग्रेसी सरकारों की गतिविधियों को उचित स्थान नहीं दिया जाता जबकि कांग्रेस सरकार की गतिविधियों को प्रसारण में प्रमुख स्थान दिया जाता है,

(ख) यदि हा, तो इसके क्या कारण हैं और

(ग) सरकार का इस सम्बन्ध में क्विबन्धन क्या कार्यवाही करने का विचार है ?

सूचना तथा प्रसारण मंत्री (श्री ड० के०  
भास्कर) (क) जी, नहीं।

(ख) और (ग) सवाल नहीं उठते।